

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012089/2023	KAMALAKANTA SAGAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR TOWN /131 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000061/2023
2	BLAPL/0012090/2023	PRAMOD SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000021/2023
3	BLAPL/0012091/2023	RASHMI RANJAN SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
4	BLAPL/0012092/2023	MANABHANJAN PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SARANGADA /57 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000238/2023
5	BLAPL/0012093/2023	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
6	BLAPL/0012094/2023	MANABHANJAN PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SARANGADA /56 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000237/2023
7	BLAPL/0012095/2023	TAPAS BISWAS VS STATE OF ODISHA	MAHES DAS VS	SEMILIGUDA /94 /2023 JMFC, SEMILIGUDA(Koraput) GR/0000167/2023
8	BLAPL/0012096/2023	GURU KHILLO VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /91 /2019 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000001/2020
9	BLAPL/0012097/2023	GOBINDA DIGAL @ GOVINDA DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /40 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000010/2020
10	BLAPL/0012098/2023	BASANT KUMAR DAS @ BASANTA KUMAR DAS @ MANJUN DAS VS STATE OF ODISHA	MANJUN DAS VS	BOLAGARH P.S. /299 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000522/2022
11	BLAPL/0012099/2023	RAJAT KUMAR BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	TIHIDI /276 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000074/2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0012100/2023	SHIBA SHANKAR NAIK VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	AINTHAPALI /557 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000027/2020
13	BLAPL/0012101/2023	SAMBHUNATH BARIK @ PAPU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPECIAL CRIME UNIT /7 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000481/2023
14	BLAPL/0012102/2023	SUSANTA BALIARSINGH @ SUSA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /235 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000785/2023
15	BLAPL/0012103/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /453 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000511/2023
16	BLAPL/0012104/2023	JUNAID FAKIR VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	JODA /255 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000061/2023
17	BLAPL/0012105/2023	BHANA@KASIRUDDIN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /334 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000708/2023
18	BLAPL/0012106/2023	SALMAN BAGH @ TULU VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /116 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001008/2023
19	BLAPL/0012107/2023	SITU @ LAXMAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
20	BLAPL/0012108/2023	KALIA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /135 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000550/2023
21	BLAPL/0012109/2023	KESHABA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /16 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000094/2023
22	BLAPL/0012110/2023	KUNU@NARAYAN NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /180 /2022 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj) ST/0000091/2022
23	BLAPL/0012111/2023	JAYPAL PURTY	ARJEET MISHRA	GHAGARBEDA /13 /2010

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
24	BLAPL/0012112/2023	GOBINDA BAG	RABINDRANATH PRUSTY	GR/0000258/2010
		VS STATE OF ODISHA	VS	BELPAHAR /166 /2023
25	BLAPL/0012113/2023	SATYANANDA NAHAK	UMAKANTA BARIK	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		VS STATE OF ODISHA	VS	CT/0000680/2023
26	BLAPL/0012114/2023	SULACHANA DEBI @ SULOCHANA DEVI @ DAS	RAJENDRA NARAYAN ROUT	AMPANI /64 /2023
		VS STATE OF ODISHA	VS	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
27	BLAPL/0012115/2023	DHOBA@TRILOCHAN PRADHAN	BISWORANJAN SWAIN	CT/0000126/2023
		VS STATE OF ODISHA	VS	SIMULIA /176 /2023
28	BLAPL/0012116/2023	SUKANTA KUMAR SAHU	PRADIPTA BEURA	J.M.F.C.,SORO(Baleshwar)
		VS STATE OF ODISHA	VS	CT/0000612/2023
29	BLAPL/0012117/2023	BIREN PAIKRAY@BIREN PALEI	AMLAN SHAKTI PAUL	ITAMATI /146 /2023
		VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
30	BLAPL/0012118/2023	GANESWAR SAHOO	PRADIPTA BEURA	GR/0000419/2023
		VS STATE OF ODISHA	VS	GANIA /109 /2023
31	BLAPL/0012119/2023	ANIL KUMAR SAHU	PRADIPTA BEURA	J.M.F.C.,DASAPALLA(Nayagarh)
		VS STATE OF ODISHA	VS	GR/0000414/2023
32	BLAPL/0012120/2023	RAJU @ SWARAJ MANDAL	SATYANARAYAN MISHRA	JATNI P.S. /153 /2023
		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
33	BLAPL/0012121/2023	SANKAR PARASETH	SUSANTA KUMAR LENKA	TR/0000230/2023
		VS STATE OF ODISHA	VS	GANIA /109 /2023
34	BLAPL/0012122/2023	TAPAS RANJAN SIKHA	RADHA KANTA MAHAKUR	J.M.F.C.,DASAPALLA(Nayagarh)
		VS STATE OF ODISHA	VS	GR/0000414/2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012123/2023	STATE OF ODISHA SANIA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	GR/0000300/2023 PHIRINGIA /168 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
36	BLAPL/0012124/2023	STATE OF ODISHA MANABHANJAN PRADHAN VS	ANIRUDHA DAS VS	Spl/0000123/2023 K.NUAGOAN /69 /2023 S.D.J.M.,BALLIGUDA(Kandhamal)
37	BLAPL/0012125/2023	STATE OF ODISHA MAHENDRA SAHOO @ ATANKA MUNA VS	KISHORE KUMAR MISHRA VS	CT/0000215/2023 SEA BEACH /196 /2023 J.M.F.C.,PURI(Puri)
38	BLAPL/0012126/2023	STATE OF ODISHA R. TUMBESH REDDY VS	KISHORE KUMAR MISHRA VS	GR/0000504/2023 SEA BEACH /205 /2023 J.M.F.C.,PURI(Puri)
39	BLAPL/0012127/2023	STATE OF ODISHA DHIRENDRA THAKUR VS	NIRANJAN MAHARANA VS	GR/0000522/2023 AIR FIELD P.S. /235 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
40	BLAPL/0012128/2023	STATE OF ODISHA MOHAN CHANDRA MALLICK VS	SURYAKANTA DWIBEDI VS	CT/0000717/2023 BALLIGUDA /182 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
41	BLAPL/0012129/2023	STATE OF ODISHA PRADEEP @ PRADIPTA KUMAR MISHRA VS	SANGRAM KESHARI ROUT VS	Spl/0000084/2023 PADWA /25 /2014 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
42	BLAPL/0012130/2023	STATE OF ODISHA SIBADATTA BISWAKARMA VS	SAROJ KUMAR DASH VS	TR/0000096/2014 BHUBAN /234 /2023 J.M.F.C.,BHUBAN(Dhenkanal)
43	BLAPL/0012131/2023	STATE OF ODISHA PARESH MAJHI VS	BISWAJIT NAYAK VS	GR/0000224/2023 RAJGANGPUR /157 /2012 A.D.J.,SUNDARGARH(Sundargarh)
44	BLAPL/0012132/2023	STATE OF ODISHA BANA@PRABHAKAR DALEI VS	SANGRAMJEET SENAPATI VS	ST/0000200/2023 KABISURYANAGAR (KODALA) /294 /2022 ADJ,KODALA(Ganjam)
45	BLAPL/0012133/2023	STATE OF ODISHA ANIL SAW VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ST/0000041/2023 KHAMAR /15 /2022 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000002/2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0012134/2023	RIKU@MANAS KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHAULI PS /191 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001327/2023
47	BLAPL/0012135/2023	SUBAS CHANDRA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /182 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000084/2023
48	BLAPL/0012136/2023	BEDA @ CHANDAN MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BOUDH /21 /2022 A.D.J.,BOUDH(Baudh) ST/0000043/2022
49	BLAPL/0012137/2023	MANAS KUMAR SAHOO VS STATE OF ODISHA	SANDIPAN MISHRA VS	KHANDAGIRI P.S. /288 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000353/2023
50	BLAPL/0012138/2023	ADITYA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RASOL /214 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000035/2023
51	BLAPL/0012139/2023	JAVED TASLIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLANGIR TOWN /490 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000077/2023
52	BLAPL/0012140/2023	NIRANJAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /198 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000696/2023
53	BLAPL/0012141/2023	ABANI KU PATI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /648 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001147/2023
54	BLAPL/0012142/2023	DASA KREPUTIKA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUDARI /53 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000077/2022
55	BLAPL/0012143/2023	SUSHANTA KUMAR NAYAK @ PAPUNI @ SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHANGA /243 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000801/2023
56	BLAPL/0012144/2023	KHAGAPATI DANGAYAT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /16 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000094/2023
57	BLAPL/0012145/2023	SUKA @ HAREKRUSHNA MALLIK	SADASHIB DASH	BALASORE SADAR /229 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.(CITY),BALASORE(Baleshwar)
58	BLAPL/0012146/2023	STATE OF ODISHA RAVINDRA KUMAR GUPTA	BIJAYA KUMAR RAGADA	CT/0000641/2023 JHARSUGUDA /151 /2023
		VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
59	BLAPL/0012147/2023	STATE OF ODISHA BUDHARAM MEHER	SUSANTA KUMAR BARAL	Spl/0000006/2023 / /0
		VS	VS	SPL.JUDGE,ANGUL(Anugul)
60	BLAPL/0012148/2023	STATE OF ODISHA SANJAY KUMAR SINGH	DIBYA PRAKASH MISHRA	Spl/0000004/2023 / /0
		VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
61	BLAPL/0012149/2023	STATE OF ODISHA SIBA DAS @ MANAS @ SANTOSH BEHERA	AMLAN SHAKTI PAUL	TR/0000103/2023 JATNI P.S. /153 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
62	BLAPL/0012150/2023	STATE OF ODISHA DAMODAR NAYAK	SURYAKANTA DWIBEDI	TR/0000230/2023 RUPSA /80 /2023
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
63	BLAPL/0012151/2023	STATE OF ODISHA NIROD KUMAR DAS	BIGYAN KUMAR SHARMA	CT/0000558/2023 EOW,BHUBANESWAR /22 /2023
		VS	VS	PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
64	BLAPL/0012152/2023	STATE OF ODISHA CHANDAN NAYAK	JYOTIRMAYA SAHOO	CT/0000009/2023 BUGUDA /661 /2023
		VS	VS	J.M.F.C,BUGUDA(Ganjam)
65	BLAPL/0012153/2023	STATE OF ODISHA DURBASA ROUTIA @ KURTIBASH	SARAT KUMAR JENA	GR/0000645/2023 BARGARH /528 /2023
		VS	VS	DIST.AND SESSIONS JUDGE,BARGARH(Bargarh)
66	BLAPL/0012154/2023	STATE OF ODISHA BASANTA KUMAR SINGHDEV	KABIR KUMAR JENA	Spl/0000078/2023 MANCHESWAR P.S. /414 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
67	BLAPL/0012155/2023	STATE OF ODISHA RAJU S.V.	GOUTAM LENKA	TR/0000505/2023 / /0
		VS	VS	SPECIAL JUDGE,RAYAGADA(Rayagada)
68	BLAPL/0012156/2023	STATE OF ODISHA PAPUN BEHERA	KABIR KUMAR JENA	TR/0000050/2023 MANCHESWAR P.S. /414 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0012157/2023	STATE OF ODISHA KUMA@KUMAR KANDI VS	RANJITA SINGH VS	TR/0000505/2023 KAKATAPUR /166 /2023 J.M.F.C.,NIMAPARA(Puri)
70	BLAPL/0012158/2023	STATE OF ODISHA ROSHAN KUMAR SAHU VS	DURLLABHA RANJAN MISHRA VS	GR/0000814/2023 BOLANGIR TOWN /490 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
71	BLAPL/0012159/2023	STATE OF ODISHA NAROTTAM MEHER VS	DIPTI REKHA NANDA VS	Spl/0000077/2023 BELPAHAR /202 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
72	BLAPL/0012160/2023	STATE OF ODISHA RAMESH TANDI VS	SRIKAR KUMAR RATH VS	Spl/0000039/2023 DUNGURIPALI /125 /2023 GRAM NYAYADHISH, DUNGURIPALI(Sonepur)
73	BLAPL/0012161/2023	STATE OF ODISHA KALIA @ KALANDI BEHERA VS	AMLAN SHAKTI PAUL VS	GR/0000119/2023 JANKIA P.S. /339 /2023 J.M.F.C.,KHURDA(Khordha)
74	CMAPL/0000738/2023	STATE OF ODISHA SAKUNTALA MAHARANA VS	ADV VS	GR/0001063/2023 // ()
75	CMP/0001307/2023	STATE OF ODISHA BAIJAYANTI PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
76	CMP/0001308/2023	BISWANATH GAUDA BINATI NANDA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
77	CMP/0001309/2023	SIBARAM PADHI SHANTILATA JENA VS	DWARIKA PRASAD MOHANTY VS	// // ()
78	CONTC/0008046/2023	JAYANTA JENA ASUTOSH SINGH VS	ADV VS	// // ()
79	CONTC/0008047/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. DR.BISWAJIT MISHRA VS	ADV VS	// // ()
		SURESH BASISTH, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0008048/2023	M/S. GM IRON AND STEEEL COMPANY LTD. DHENKANAL VS		// 0
81	CONTC/0008049/2023	SIRIYAL SUBHRA PATEL, TAHASILDAR, PARJANG JAJATI KESHARI DASH VS	SANJIB MOHANTY VS	// // 0
82	CONTC/0008050/2023	SURESH KUMAR VASHISHTH, I.A.S LINGARAJ PRADHAN VS	ADV VS	// // 0
83	CONTC/0008051/2023	ASWATHY S., I.A.S HARIHAR MISHRA VS	MANASH RANJAN BAUG VS	// // 0
84	CONTC/0008052/2023	AJIT KUMAR SATHPATHY, DIVISIONAL FOREST OFFICER ,CITY FOREST DIVISION SUNITA DASH VS	RAJESWARI DAS VS	// // 0
85	CONTC/0008053/2023	DIBYOJYOTI PARIDA, I.A.S KARTIK CHANDRA BISWAL VS	ADV VS	// // 0
86	CONTC/0008054/2023	JYOTI RANJAN MISHRA, DIRECTOR,ELEMENTARY EDUCATION, BBSR NIMAIN MALIK VS	ADV VS	// // 0
87	CONTC/0008055/2023	ASWATHI S, COMMNR. CUM PRINCIPAL SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT. DR. DAMODAR PANDA VS	ADV. VS	// // 0
88	CONTC/0008056/2023	KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY KESHAB CHANDRA NAYAK VS	ADV. VS	// // 0
89	CONTC/0008057/2023	ASWATHY S., IAS SUKANTA KUMAR HATI VS	ADV VS	// // 0
90	CONTC/0008058/2023	ASWATHY S., I.A.S PRADYUMNA KUMAR PRADHAN VS	ADV. VS	// // 0
91	CONTC/0008059/2023	VISHAL KUMAR DEV, IAS SURYA NARAYAN DAS	ADV.	// //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0008060/2023	ASWATHY S, I.A.S. PARITOSH JENA	DILLIP KUMAR MOHPATRA	//
		VS	VS	0
93	CONTC/0008061/2023	BISHNUPADA SETHI, I.A.S. NARAYAN PATRO	ADV.	//
		VS	VS	0
94	CONTC/0008062/2023	ASWATHY S, I.A.S. JAGADISH CHANDRA MOHANTA	BHABANI PRASAD PRADHAN	//
		VS	VS	0
95	CONTC/0008063/2023	ARAVIND AGRAWAL, I.A.S RAMA CHANDRA BEHERA	ADV.	//
		VS	VS	0
96	CONTC/0008064/2023	ASWATHY S, I.A.S. AJAYA KUMAR PANDEY	ADV	//
		VS	VS	0
97	CONTC/0008065/2023	UMAKANTA BISWAL, TAHASILDAR, MAHANGA, CUTTACK PRAMANANDA PANIGRAHI	ADV.	//
		VS	VS	0
98	CONTC/0008066/2023	ASWATHY S, I.A.S. RABI NARAYAN MISHRA	ADV.	//
		VS	VS	0
99	CONTC/0008067/2023	ASWATHY S, I.A.S. MOHAMMED ZAHEERUDDIN	ADV.	//
		VS	VS	0
100	CONTC/0008068/2023	ASWATHY S, I.A.S. SUBASH KUMAR NAYAK	ADV.	//
		VS	VS	0
101	CONTC/0008069/2023	MISHRANI KUMBHAR, BLOCK EDUCATION OFFICER, ATTABIRA, BARGARH SAMSON ROUT	ADV	//
		VS	VS	0
102	CONTC/0008070/2023	ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT. BIMBADHAR BARIK	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0008071/2023	STATE OF ODISHA SOMNATH SINGH VS	ADV VS	// // 0
104	CONTC/0008072/2023	DR. MANAS RANJAN BHOI(O.A.S), TAHASILDAR, CUTTACK SADAR M/S. JAIKISHAN DAS MALL JUTE PRODUCTS PVT. LTD.,BALASORE VS	ADV VS	// // 0
105	CONTC/0008073/2023	SIDDQUE ALAM, I.A.S. ABADHUTA BANDHA VS	ADV VS	// // 0
106	CONTC/0008074/2023	BISWANATH BISWAL, TAHASILDAR, SORO G. BHARAT PATRA VS	ADV VS	// // 0
107	CONTC/0008075/2023	SHALINI PANDIT, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. HAREKRUSHNA JENA VS	ADV VS	// // 0
108	CONTC/0008076/2023	MITALI MADHUCHHANDA PATRA, TAHASILDAR, HATADIHI, KEONJHAR PRAFULLA KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
109	CONTC/0008077/2023	ASWATHY S., I.A.S MANDAKINI DEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
110	CONTC/0008078/2023	ASWATHY S., I.A.S ARUNA KUMAR SAHOO VS	ADV VS	// // 0
111	CONTC/0008079/2023	ASWATHY S., I.A.S SOMANATH MALLIK VS	ADV. VS	// // 0
112	CONTC/0008080/2023	ANU GARG, I.A.S. PREMASILA GHOSS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	CONTC/0008081/2023	ASWATHY S., I.A.S. NARAYANA BHUE VS SITARAM BHOI, TAHASILDAR, BINKA	ADV. VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0008082/2023	PRAMOD KUMAR SAHU VS ARAVINDA AGARWAL, I.A.S.	ADV. VS	// 0 //
115	CONTC/0008083/2023	SURESH CHANDRA MAHALIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	CONTC/0008084/2023	ANIRUDHA NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
117	CONTC/0008085/2023	BIBHUTI BHUSAN KAR VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
118	CONTC/0008086/2023	SARAT CHANDRA SAHOO VS SATYABRATA SAHOO	ADV. VS	// 0 //
119	CONTC/0008087/2023	GOURAHARI PATNAIK VS ASWATHY S, I.A.S	ADV VS	// 0 //
120	CONTC/0008088/2023	GOPABANDHU MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
121	CONTC/0008089/2023	DURYODHAN DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
122	CONTC/0008090/2023	BHIKARI CHARAN PRUSTY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
123	CONTC/0008091/2023	BIJAY KUMAR PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
124	CONTC/0008092/2023	KUNJALATA ROUT VS ASWINI KUMAR BHUYAN, TAHASILDAR, RAJNAGAR	adv. VS	// 0 //
125	CONTC/0008093/2023	RAMESH CHANDRA SAHOO	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLA/0001162/2023	ASWATHI S., I.A.S. BIRENFRA BEHERA	PRIYA RANJAN SINGH	// ODAGAON /142 /2020
		VS	VS	()
127	CRLA/0001163/2023	STATE OF ODISHA PYARI MOHAN PARIDA	S.S.RAY (2)	// ASKA /618 /2020
		VS	VS	()
128	CRLA/0001164/2023	STATE OF ODISHA BUNU@MANGAL JYOTI SAHOO	DINESH RAY	// CHAULIAGANJA /48 /2016
		VS	VS	()
129	CRLA/0001165/2023	STATE OF ODISHA KALIA @ SOUMYA RANJAN PADHY	CHITTA RANJAN SAHU	// POLASARA PS /226 /2019
		VS	VS	()
130	CRLA/0001166/2023	STATE OF ODISHA MANUGLU NAIK	RESHMA BEHERA	// GANGAPUR (ASKA) /193 /2019
		VS	VS	()
131	CRLLP/0000068/2023	STATE OF ODISHA BISWAR RANJAN JENA	BISWA KUMAR MISHRA	// / /0
		VS	VS	()
132	CRLMA/0000432/2023	SANTOSH KUMAR BARIK PADMANAV SAMAL	ADV.	// PURIGHAT /173 /2018
		VS	VS	()
133	CRLMA/0000433/2023	STATE OF ODISHA ASHOK KUMAR CHOUDHURY	ADV.	// PURIGHAT /23 /2021
		VS	VS	()
134	CRLMA/0000434/2023	STATE OF ODISHA BRUNDABAN SAHU	ADV	// / /0
		VS	VS	()
135	CRLMC/0004779/2023	STATE OF ODISHA JYOSULA JAGADESWAR RAO @ J.JAGADESWAR RAO	DIRAJA PRASANNA DAS	// / /0
		VS	VS	()
		B.PRASAD RAO		//
136	CRLMC/0004780/2023	BABULI SAMAL	SAMARENDRA BAHADUR	// NIALI /246 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004781/2023	STATE OF ODISHA KARTIK CHANDRA KHATUA @ KARTIK VS	HARIPAD MOHANTY VS	// TIRTOL /614 /2022 ()
138	CRLMC/0004782/2023	STATE OF ODISHA KARTIK CHANDRA KHATUA @ KARTIK VS	HARIPAD MOHANTY VS	// TIRTOL /613 /2022 ()
139	CRLMC/0004783/2023	STATE OF ODISHA MANUHAR @ MANOHAR PURI VS	RAJAT KUMAR PANDA VS	// AIRPORT /21 /2022 ()
140	CRLMC/0004784/2023	STATE OF ODISHA MINAKETAN DAS VS	SUBHA KUMAR MISHRA VS	// / /0 ()
141	CRLMC/0004785/2023	STATE OF ODISHA NARESH CHANDRA MOHANTY VS	PRAFULLA KUMAR BISWAL VS	// AUL /33 /2018 ()
142	CRLMC/0004786/2023	STATE OF ODISHA B. ARUN KUMAR VS	KOUSIK ANANDA GURU VS	// / /0 ()
143	CRLMC/0004787/2023	STATE OF ODISHA RABINDRA PRADHAN @ FAKIR VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /28 /2018 ()
144	CRLMC/0004788/2023	STATE OF ODISHA BIBEKANANDA SWAIN VS	BHABANI PRASAD SAMAL VS	// / /0 ()
145	CRLMC/0004789/2023	STATE OF ODISHA BIMAL KUMAR BIDYADHAR VS	SUJAY SHANKER SINGH DEO VS	// BHAWANIPATNA TOWN /258 /2022 ()
146	CRLMC/0004790/2023	STATE OF ODISHA ABHIMANYU MALLIK VS	AMITAV TRIPATHY VS	// NAYAGARH /181 /2019 ()
147	CRLMC/0004791/2023	STATE OF ODISHA PRAFULLAKUMAR SINGH @ BHIKARI VS	KRUSHNA CHANDRA DASH VS	// PATKURA /139 /2009 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004792/2023	SK. AZIZUR RAHEMAN VS STATE OF ODISHA	LALITENDU MISHRA VS	JAGATSINGPUR /497 /2023 () //
149	CRLMC/0004793/2023	GOBINDA MANGARAJ VS STATE OF ODISHA	DEBARAJA DASH VS	GOLAMUNDA /201 /2022 () //
150	CRLMC/0004794/2023	SANGITA SAMANTA VS STATE OF ODISHA	LALIT KUMAR MOHARANA VS	/ /0 () //
151	CRLMC/0004795/2023	PADMABATI BISWAL VS STATE OF ODISHA	DEBASNAN DAS VS	REMUNA /151 /2022 () //
152	CRLMC/0004796/2023	PRASANNA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /108 /2020 () //
153	CRLMP/0002063/2023	TUNI BHOI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	/ /0 () //
154	CRLMP/0002064/2023	KANHA SUNA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
155	CRLMP/0002065/2023	SHAKUNTALA NAYAK @ SHAKUNTALA PARIDA @ VS STATE OF ODISHA	RAJIB ROY VS	/ /0 () //
156	CRLMP/0002066/2023	SUNANDA JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //
157	CRLMP/0002067/2023	UTTAM JENA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
158	CRLMP/0002068/2023	JITENDRA KUMAR DAS VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
159	CRLMP/0002069/2023	DR.LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002070/2023	JAYAKRUSHNA SUBUDHI	J.K.KHANDAYATRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002071/2023	MD.ASIF	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002072/2023	PRAVATI ROURAY	DEBA KUMAR RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002073/2023	ANJAN KUMAR SAMAL	SASMITA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000571/2023	BULU SENAPATI @ ASHOK	BIJAYA KUMAR SAHOO	SARANAKUL /50 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	FAO/0000474/2023	KUNTALA BEHERA @ ACHARYA	DEEPALI MAHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
166	FAO/0000475/2023	ROJI SA	DEEPALI MAHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
167	FAO/0000476/2023	SHAIENDRI DAS	DEEPALI MAHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
168	FAO/0000477/2023	DEEPAK KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	()
		BASANTI NAYAK		//
169	MACA/0001012/2023	UMAKANTA BEHERA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		AMARESH PATTNAIK		//
170	MACA/0001013/2023	GITANJALI SWAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0001014/2023	BHABANI SANKAR PRADHAN D.M., CHOLAMANDALAM, M.S. G.I.CO. LTD. VS KAMALA DAS	ADAM ALI KHAN VS	// // ()
172	MACA/0001015/2023	DILLIP KUMAR MOHAPATRA VS PRASANTA KUMAR SAHOO	ANTARYAMI DASH VS	// // ()
173	MACA/0001016/2023	ORIENTAL INSURANCE CO. LTD., VSS MARG, SAMBALPUR VS URMILA GAHIR	RIMURIMBALA PATI VS	// // ()
174	MATA/0000358/2023	NILAMANI SAHOO VS SANDHYARANI SAHOO	NARENDRA PRASAD RATH VS	// // ()
175	MATA/0000359/2023	SMRUTI PRAVA SAHOO VS NABAGHANA SAHOO	SHASHI BHUSAN JENA VS	// // ()
176	MATA/0000360/2023	SONIKA PATEL VS ASHISH KUMAR PATEL	SANGRAMJIT PANDA VS	// // ()
177	RPFAM/0000351/2023	PALETI MOHINI @ SONGA MOHINI @ S.MOHINI VS PALETI VENKATA KRISHNA MOHAN	SHANTI PRAKASH MOHANTY VS	// // ()
178	RPFAM/0000352/2023	ARJUNA BEHERA VS RAMAMANI @ AMBIKA BEHERA	DHARMENDRA SETHY VS	// // ()
179	RSA/0000441/2023	BENGAMANI MOHAPATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // ()
180	RSA/0000442/2023	BENGAMANI MOHAPATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // ()
181	RSA/0000443/2023	BANAMALI PRADHAN VS RAMA CHANDRA RANA	DWARIKA PRASAD MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RSA/0000444/2023	UTKAL GRAMEEN BANK VS SANKAR SINGH BHUANAR	KABIR KUMAR JENA VS RAJALALIT MOHAN	// 0 //
183	RSA/0000445/2023	PARI SWAIN @ PARI SUI VS THE AGENT,NIMCHA COLLIERY	RAJALALIT MOHAN VS SOUMYA MISHRA	// 0 //
184	RVWPET/0000413/2023	GUNNAM RAMAKRISHNA VS INDIRA PRIYA DARSINI MAHILA SANGH, RAYAGADA	SOUMYA MISHRA VS SURYA NARAYAN PATNAIK,A.G.A	// 0 //
185	RVWPET/0000414/2023	STATE OF ODISHA VS ASHOK KUMAR KAR	SURYA NARAYAN PATNAIK,A.G.A VS AMBIKA PRASAD RAY	// 0 //
186	RVWPET/0000415/2023	DOLANJALI JAGADALA VS M.D.,ODISHA LIFT IRRIGATION CORPORATION LTD.	AMBIKA PRASAD RAY VS PRASANTA KUMAR NANDA	// 0 //
187	TRP(C)/0000354/2023	MAMATA SAHU VS ANANTA KUMAR SAHU	PRASANTA KUMAR NANDA VS BISWARANJAN DAS	// JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) CP/0000193/2023 //
188	TRP(C)/0000355/2023	IPSITA JEE VS SUBRAT MOHAPATRA	BISWARANJAN DAS VS PRASANTA KUMAR SATAPATHY	// 0 //
189	TRP(C)/0000356/2023	BANDANA MAHARANA VS DURGA PRASAD MOHARANA	PRASANTA KUMAR SATAPATHY VS RAMESH CHANDRA PRADHAN	// 0 //
190	TRP(C)/0000357/2023	NAMRATA PRIYADARSINI VS BHAGABAT PRASAD BHUYAN	RAMESH CHANDRA PRADHAN VS SUJIT KUMAR BISWAL	// 0 //
191	TRP(C)/0000358/2023	ANKITA ROUT VS SASHIKANTA CHAND	SUJIT KUMAR BISWAL VS SURYA NARAYAN MISHRA	// 0 //
192	TRPCRL/0000098/2023	MONALISA SWAIN VS PRIYARANJAN SWAIN	SURYA NARAYAN MISHRA VS PRANAYANEE DASMOHAPATRA	//0 0 //
193	WA/0002613/2023	DILLIP KUMAR TULSIYAN	PRANAYANEE DASMOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WA/0002614/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
		DHIRAJ KUMAR SAHOO		//
195	WA/0002615/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
		JITENDRA MOHAPATRA		//
196	WA/0002616/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
		AJAYA KUMAR SAHOO		//
197	WA/0002617/2023	SUPERINTENDENT OF POLICE,KHORDHA	NIHAR KANTA PRAHARAJ,A.G.A	//
		VS	VS	0
		DEBASHISH JENA		//
198	WA/0002618/2023	STATE OF ODISHA	HARI KRISHNA PANIGRAHI,A.S.C	//
		VS	VS	0
		ASHOK KUMAR DAS		//
199	WA/0002619/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SOHR PALIT	//
		VS	VS	0
		DEBI PRASAD MISHRA		//
200	WA/0002620/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
		DYUTI KRISHNA KUMBHAR		//
201	WA/0002621/2023	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//
		VS	VS	0
		AMIT KUMAR PATEL		//
202	WA/0002622/2023	STATE OF ODISHA	ANAND PRAKASH DAS,A.S.C	//
		VS	VS	0
		JYOTIPRAKASH MALLICK		//
203	WA/0002623/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCE UNION LTD., SAMBALPUR	RODAMBARA NANDY, SAMBALPUR	//
		VS	VS	0
		K. NARAYAN MURTHY		//
204	WA/0002624/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCE UNION LTD., SAMBALPUR	RODAMBARA NANDY, SAMBALPUR	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002625/2023	K.NARAYAN MURTY STATE OF ODISHA VS RAKESH BAROI	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
206	WA/0002626/2023	STATE OF ODISHA VS BIPIN BIHARI MISHRA	TARUN PATNAIK,A.S.C VS	// 0 //
207	WA/0002627/2023	VICE CHANCELLOR,UTKAL UNIVERSITY, BBSR VS KHULANA JENA	TARANANDA PATTANAYAK VS	// 0 //
208	WA/0002628/2023	STATE OF ODISHA VS PARBATI PRADHAN	TARUN PATNAIK,A.S.C VS	// 0 //
209	WA/0002629/2023	STATE OF ODISHA VS BANSIDHAR MUDULI	HARMOHAN DHAL,A.G.A VS	// 0 //
210	WP(C)/0034736/2023	M/S. SRM MINERALS, BBSR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
211	WP(C)/0034737/2023	DISHA INSTITUTE OF PHARMACY AND HEALTH SCI VS STATE OF ODISHA	BNCHALANANNA DAS VS	// 0 //
212	WP(C)/0034738/2023	DURYODHAN RANASINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
213	WP(C)/0034739/2023	NETA BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
214	WP(C)/0034740/2023	ACHINT KUMAR JANA VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
215	WP(C)/0034741/2023	DAMAYANTI PRADHAN VS THE D.M AND COLLECTOR, BARGARH	SAROJ KUMAR ACHARYA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0034742/2023	RAHAS BIHARI PATRI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
217	WP(C)/0034743/2023	ODISHA ENTERPRISE, BBSR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
218	WP(C)/0034744/2023	ACHINT KUMAR JANA VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
219	WP(C)/0034745/2023	ANNAPURNA DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
220	WP(C)/0034746/2023	SABITA PATNAIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
221	WP(C)/0034747/2023	SHISHIR KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
222	WP(C)/0034748/2023	KAMALI SINGH VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
223	WP(C)/0034749/2023	BIJAYALAXMI SAHOO VS STATE OF ORISSA	SOUMENDRA PATTANAIAK VS	// 0 //
224	WP(C)/0034750/2023	NIRUPAMA BAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
225	WP(C)/0034751/2023	M/S. DEBNAR CORPSOL PVT. LTD. BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST, CUTTACK	DR. KANHAYALAL SHARMA VS	// 0 //
226	WP(C)/0034752/2023	MAHAMMAD JAMIL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
227	WP(C)/0034753/2023	SUBAL CHANDRA PRADHAN	NRUSINGH CHARAN ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034754/2023	SANGITA SAMANTA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034755/2023	M/S CHAKAAKHI BINDING WORKS, CUTTACK	ADITYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034756/2023	JAYANTA KUMAR PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0034757/2023	JAYANTI DAS	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034758/2023	M/S. GM IRON AND STEEL COMPANY LTD. DHENKANAL	SUBHANKAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0034759/2023	SAROJ KUMAR PRADHAN	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034760/2023	SHYAMSUNDAR SAHU	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		BHIMA MANDAL		//
235	WP(C)/0034761/2023	T.GOURI SANKAR RAO	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		ADDL. ASST. COMMNR. OF INCOME TAX, DELHI		//
236	WP(C)/0034762/2023	SMITA BISWAL	SHRADHASHREE ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034763/2023	KAUSHALYA MOHANTY	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034764/2023	HARENDRA CHAND	SUBAS CHANDRA DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0034765/2023	STATE OF ORISSA JUEL MISHRA VS	SHRADHASHREE ROUTRAY VS	// // 0
240	WP(C)/0034766/2023	STATE OF ODISHA CHANDRAMANI NAYAK VS	SRIDHAR RATH VS	// // 0
241	WP(C)/0034767/2023	STATE OF ODISHA MAKAR CHANDRA JENA VS	SUBAS CHANDRA DAS VS	// // 0
242	WP(C)/0034768/2023	STATE OF ORISSA DHIRENDRA KUMAR MALLICK VS	KISHORE KUMAR JENA VS	// // 0
243	WP(C)/0034769/2023	STATE OF ODISHA TAPASWINI PANDA VS	SHRADHASHREE ROUTRAY VS	// // 0
244	WP(C)/0034770/2023	STATE OF ODISHA KAMALESH PRASAD MISHRA VS	ASISH KUMAR RAY VS	// // 0
245	WP(C)/0034771/2023	STATE OF ODISHA KHIROD KUMAR MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	WP(C)/0034772/2023	STATE OF ORISSA DEBASIS DAS VS	ANUP KUMAR PATTNAIK VS	// // 0
247	WP(C)/0034773/2023	STATE OF ODISHA DEBABRATA NAYAK VS	TAPAN KUMAR BISWAL VS	// // 0
248	WP(C)/0034774/2023	STATE OF ODISHA RANKANIDHI SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
249	WP(C)/0034775/2023	STATE OF ODISHA MAHENDRA NATH NAIK VS THE COLLECTOR AND D.M. MAYURBHANJ	GIRIDHARI SINGH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0034776/2023	HEMA SAGAR NAG VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0034777/2023	RABINDRA KUMAR ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0034778/2023	KARAMCHAND NAIK VS THE COLLECTOR AND D.M MAYURBHANJ	GIRIDHARI SINGH VS	// 0 //
253	WP(C)/0034779/2023	M/S NKS CONSTRUCTION AND ENGINEERS PVT. LTD. VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CTGST, CUTTACK II	MASIA SINGH VS	// 0 //
254	WP(C)/0034780/2023	NARAYAN PADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0034781/2023	KUANRA NAIK VS THE COLLECTOR AND D.M. MAYURBHANJ	GIRIDHARI SINGH VS	// 0 //
256	WP(C)/0034782/2023	PRAVAT KUMAR MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
257	WP(C)/0034783/2023	M/S. SANGHAMITRA NANDA, KENDUPADAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	NARESH CHANDRA JENA VS	// 0 //
258	WP(C)/0034784/2023	DINABANDHU NAIK VS THE COLLECTOR AND D.M. MAYURBHANJ	GIRIDHARI SINGH VS	// 0 //
259	WP(C)/0034785/2023	PARSURAM NAIK VS THE COLLECTOR AND D.M. MAYURBHANJ	GIRIDHARI SINGH VS	// 0 //
260	WP(C)/0034786/2023	M/S. MAMATA NAYAK, KANDHAMAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	NARESH CHANRA JENA VS	// 0 //
261	WP(C)/0034787/2023	SUPHAL CHANDRA NAIK	GIRIDHARI SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0034788/2023	THE COLLECTOR AND D.M. MAYURBHANJ DR. PALLEPOGU DIVYA @ DR. DIVYA PALLEPOGU	AVIJIT MISHRA	//
		VS	VS	0
263	WP(C)/0034789/2023	STATE OF ODISHA M/S. TAPAS KUMAR MOHANTY, KANDHAMAL	NARESH CHANRA JENA	//
		VS	VS	0
264	WP(C)/0034790/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI RAMA CHANDRA MANDAL	SUBAS CHANDRA DAS	//
		VS	VS	0
265	WP(C)/0034791/2023	STATE OF ODISHA PRANATI TOPPO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
266	WP(C)/0034792/2023	STATE OF ODISHA MANGULI SAHOO	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
267	WP(C)/0034793/2023	STATE OF ODISHA KARTIKA SUNDARAY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
268	WP(C)/0034794/2023	STATE OF ODISHA MINATI MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
269	WP(C)/0034795/2023	STATE OF ODISHA BIRENDRA KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
270	WP(C)/0034796/2023	GOVT. OF ODISHA MOHAMMAD AYUB	SASWAT KUMAR ACHARYA	//
		VS	VS	0
271	WP(C)/0034797/2023	UNION OF INDIA DEBENDRA NATH SENAPATI	KUNAL KUMAR SWAIN	//
		VS	VS	0
272	WP(C)/0034798/2023	STATE OF ODISHA SNEHANJALI PATI	SATYA PRAKASH NATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034799/2023	STATE OF ODISHA MAMATA NATH VS	PRASANTA KUMAR JENA VS	// // ()
274	WP(C)/0034800/2023	STATE OF ODISHA SANJAY KUMAR SWADIA VS	SUMIT SEKHAR PATTANAIAK VS	// // ()
275	WP(C)/0034801/2023	BAR COUNCIL OF INDIA, NEW DELHI BILAS MANJARI PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
276	WP(C)/0034802/2023	STATE OF ODISHA SANJUKTA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
277	WP(C)/0034803/2023	STATE OF ODISHA SURA NARAYAN DAS VS	PANCHANAN SAHOO VS	// // ()
278	WP(C)/0034804/2023	STATE OF ODISHA MILASINGH LAKRA VS	DURGESH NARAYAN RATH VS	// // ()
279	WP(C)/0034805/2023	STATE OF ODISHA SURENDRA KUMAR SENAPATI VS	SASWAT KUMAR ACHARYA VS	// // ()
280	WP(C)/0034806/2023	UNION OF INDIA BISWANATH TARAI VS	LAXMIKANTA MOHANTY VS	// // ()
281	WP(C)/0034807/2023	STATE OF ORISSA DAMAYANTI BEHERA VS	PANCHANAN SAHOO VS	// // ()
282	WP(C)/0034808/2023	STATE OF ODISHA UPENDRA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // ()
283	WP(C)/0034809/2023	STATE OF ODISHA UMACHARAN PATRA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0034810/2023	PARSHURAM BISWAL VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
285	WP(C)/0034811/2023	P RABI KUMAR PATRA VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
286	WP(C)/0034812/2023	SURESH CHANDRA GIRI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
287	WP(C)/0034813/2023	KANHU CHARAN BASTARAY VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
288	WP(C)/0034814/2023	DR. PRITAM KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	// 0 //
289	WP(C)/0034815/2023	DIBAKAR BISWAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
290	WP(C)/0034816/2023	MAA BILASUNI, WSG, BALASORE VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
291	WP(C)/0034817/2023	BASANTI JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
292	WP(C)/0034818/2023	BINOD CHANDRA SAHOO VS COMMNR. FOR EMPLOYEES COMPENSATION-CUM-JOINT LABOUR COMMNR., CUTTACK	SOMANATH MISHRA VS	// 0 //
293	WP(C)/0034819/2023	RENUBALA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
294	WP(C)/0034820/2023	RAMAKRISHNA SAHU VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
295	WP(C)/0034821/2023	DHANAPATI MEHER	SUBASH CHANDRA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0034822/2023	MAMATA NAIK	JYOTIRMAYA SAHOO	//
		VS	VS	0
		COLLECTOR, ANGUL		//
297	WP(C)/0034823/2023	KSHIROD CHANDRA SASMAL	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034824/2023	M/S. FALCON MARINE EXPORTS LTD., KHURDA	CHITRASEN PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
299	WP(C)/0034825/2023	DURGA NARAYAN MAHAPATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		RASHMITA MOHAPATRA		//
300	WP(C)/0034826/2023	DILIP KUMAR PATNAIK	ABHILASH MISHRA	//
		VS	VS	0
		STATE BANK OF INDIA, KHURDA		//
301	WP(C)/0034827/2023	KISHORE CHANDRA SAHOO	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0034828/2023	PRATAP CHANDRA MOHANTY	SATYJIT MAHAPATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034829/2023	RAJKISHORE BEHERA	PADMANAVA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0034830/2023	BHIKARI CHARAN JATI	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034831/2023	RAMNATH NAHAK	PRAMOD KISHORE CHAND	//
		VS	VS	0
		GOVT. OF ODISHA		//
306	WP(C)/0034832/2023	BALARAM PARIDA	AMIT KUMAR SAA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034833/2023	STATE OF ODISHA NARENDRA NATH PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
308	WP(C)/0034834/2023	STATE OF ODISHA ANLO GRAM PANCHAYAT, CUTTACK VS	SUKANTA KUMAR DALAI VS	// // ()
309	WP(C)/0034835/2023	STATE OF ODISHA NIRANJAN PATI VS	BALARAM BEHERA VS	// // ()
310	WP(C)/0034836/2023	STATE OF ODISHA JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PV VS	AKSHAYA KUMAR PANDEY VS	// // ()
311	WP(C)/0034837/2023	STATE OF ODISHA KALPANA JENA VS	SUKANTA KUMAR DALAI VS	// // ()
312	WP(C)/0034838/2023	STATE OF ODISHA DIBYA COLLEGE OF PHARMACY, SUNDARGARH VS	AKSHAYA KUMAR PANDEY VS	// // ()
313	WP(C)/0034839/2023	STATE OF ODISHA SHIBA PRASAD PATTNAIK VS	PRAMOD KUMAR PATTNAIK VS	// // ()
314	WP(C)/0034840/2023	UNION OF INDIA JAIPRAKASH HOSPITAL AND RESEARCH CETRE PV VS	AKSHAYA KUMAR PANDEY VS	// // ()
315	WP(C)/0034841/2023	STATE OF ODISHA SUGU MANGULU REDDY VS	PRASANTA KUMAR PANDA VS	// // ()
316	WP(C)/0034842/2023	I.G OF REGISTRATION, ODISHA SUBASH CHANDRA BEHERA VS	PADMANAVA JENA VS	// // ()
317	WP(C)/0034843/2023	STATE OF ODISHA M/S LAXSAN ASSOCIATES, BBSR VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034844/2023	NANDINI PUJHARI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
319	WP(C)/0034845/2023	MASIDAS JAVELINE EKKA VS DILLIP RAY	TUSHAR KUMAR MISHRA VS	// 0 //
320	WP(C)/0034846/2023	AGRASENA CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
321	WP(C)/0034847/2023	RADHARAMAN COLLEGE OF NURSING, KENDRAPARA VS STATE OF ODISHA	ANABANI PRASAD SAMAL VS	// 0 //
322	WP(C)/0034848/2023	MANMATH GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
323	WP(C)/0034849/2023	BANI NAIK VS THE CHIEF SECY., BBSR	KURESH PRASAD DASH VS	// 0 //
324	WP(C)/0034850/2023	NARAYAN GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
325	WP(C)/0034851/2023	PRAVAT KUMAR SAHOO VS THE PRESIDENT, LMC, SARASWATI SISHU MANDIR, ANGUL	BASANTA KUMAR PANDA VS	// 0 //
326	WP(C)/0034852/2023	MD. IQBAL VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
327	WP(C)/0034853/2023	AMAR PADHAN VS ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BARGARH	DEBABRATA RATH VS	// 0 //
328	WP(C)/0034854/2023	MAHAMMAD MUKHTAR ALLI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
329	WP(C)/0034855/2023	EASTERN INSTITUTE OF MEDICAL SCIENCE, KHURDA VS	MAAYA KUMAR JENA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034856/2023	SK. AKMAL HOSSAIN	DAMODAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034857/2023	GOURI SCHOOL OF NURSING, SUNDARGARH	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034858/2023	SAMARENDRA SAHOO	DEBASHISH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034859/2023	BLUE CIRCLE INSTRUMENTS, BBSR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE ELECTION COMMISSION OF ODISHA, BBSR		//
334	WP(C)/0034860/2023	BHAGABATI DAS	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034861/2023	M/S. JIT MULTILAYERS PVT. LTD., CUTTACK	DEVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034862/2023	RAGHUNATH PATRA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034863/2023	DEBABRATA SATAPATHY	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034864/2023	MANGAL SINGH	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034865/2023	TRINATH MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034866/2023	HEMANTA KUMAR MOHANTY	SWAPNIL ROY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034867/2023	STATE OF ODISHA SWARUP CHANDRA MOHAKUD VS	KUNAL KUMAR SWAIN VS	// // ()
342	WP(C)/0034868/2023	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	BIBEKANANDA NAYAK VS	// // ()
343	WP(C)/0034869/2023	STATE OF ODISHA NARINDER KAUR VS	BIKRAM KESHARI SAHU VS	// // ()
344	WP(C)/0034870/2023	STATE OF ODISHA D. SHANTI VS	JAYPRAKASH TRIVEDI VS	// // ()
345	WP(C)/0034871/2023	STATE OF ODISHA BLUE CIRCLE INSTRUMENTS, BBSR VS	AKSHAYA KUMAR PANDEY VS	// // ()
346	WP(C)/0034872/2023	STATE ELECTION COMMISSION OF ODISHA, BBSR STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
347	WP(C)/0034873/2023	RABINDRA NATH GOUDA BLUE CIRCLE MONITORS, BBSR VS	AKSHAYA KUMAR PANDEY VS	// // ()
348	WP(C)/0034874/2023	STATE ELECTION COMMISSION OF ODISHA, BBSR MANAS KUMAR PATRA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
349	WP(C)/0034875/2023	STATE OF ODISHA THE M.D. (OSFC), CUTTACK VS	SMRUTI RANJAN DASH VS	// // ()
350	WP(C)/0034876/2023	PRASANTA KUMAR MAHARANA DIVINE INSTITUTE OF NURSING, BBSR VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
351	WP(C)/0034877/2023	STATE OF ODISHA BLUE CIRCLE INSTRUMENTS, BBSR VS	AKSHAYA KUMAR PANDEY VS	// // ()
		STATE ELECTION COMMISSION OF ODISHA, BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034878/2023	DR. BINOD CHANDRA MOHANTY VS SAILABALA MOHANTY	MANASH RANJAN NAYAK VS	// 0 //
353	WP(C)/0034879/2023	AJAYA KUMAR RATH VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
354	WP(C)/0034880/2023	NEERAJ KUMAR LATH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
355	WP(C)/0034881/2023	BAISHNAB CHARAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
356	WP(C)/0034882/2023	SANTOSHINI ROUT VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
357	WP(C)/0034883/2023	DILLIP KUMAR SRIVASTAV VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
358	WP(C)/0034884/2023	KABITA BURMAN VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
359	WP(C)/0034885/2023	EXECUTIVE ENGINEER (ELECT.) UDALA VS OMBUDSMAN - II, BBSR	PRASANTA KUMAR TRIPATHY VS	// 0 //
360	WP(C)/0034886/2023	HARIHARA SETHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
361	WP(C)/0034887/2023	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
362	WP(C)/0034888/2023	SARAT CHANDRA SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
363	WP(C)/0034889/2023	GAJALAXMI SANSKRUTIKA PARISHADA, JAGATSINGHPUR	SIBPUNAN LENKA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0034890/2023	COLLECTOR, JAGATSINGHPUR ASHOK KUMAR PARIDA	NIRAJ KUMAR SETHI	//
		VS	VS	0
365	WP(C)/0034891/2023	STATE OF ODISHA SRINIBAS JENA	SUBIR PALIT	//
		VS	VS	0
366	WP(C)/0034892/2023	STATE OF ODISHA BISWANATH SOREN	NIRAJ KUMAR SETHI	//
		VS	VS	0
367	WP(C)/0034893/2023	STATE OF ODISHA AKSHAYA KUMAR KHUNTIA	KUNAL KUMAR SWAIN	//
		VS	VS	0
368	WP(C)/0034894/2023	STATE OF ODISHA RAMESH CHANDRA PANIGRAHI	GYANENDRA CHAITANYA	//
		VS	VS	0
369	WP(C)/0034895/2023	STATE OF ODISHA JADUMANI SAHOO	PRATIK DASH	//
		VS	VS	0
370	WP(C)/0034896/2023	A.O.CUM C.M. INDIAN BANK, ZONAL OFFICE, KHURDA MADHABANANDA DAS	NIHAL RATH	//
		VS	VS	0
371	WP(C)/0034897/2023	STATE OF ODISHA SIPRA SETHY	NIHAL RATH	//
		VS	VS	0
372	WP(C)/0034898/2023	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
373	WP(C)/0034899/2023	KISHORE KUMAR NAYAK CHAITARAM MAJHI	ACHYUTANANDA ROUSTRAY	//
		VS	VS	0
374	WP(C)/0034900/2023	STATE OF ODISHA SUNANDA KUMAR TRIPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034901/2023	STATE OF ODISHA KHETRABASI NAYAK VS COMMISSIONER, ENDOWMENT, ODISHA	PRAGNAYA NANDA PATNAIK VS	// // 0 //
376	WP(C)/0034902/2023	DEBASISH PADHI VS SUCHISMITA MISHRA	SIBA PRASAD SWAIN VS	// // 0 //
377	WP(C)/0034903/2023	STATE BANK OF INDIA, CUTTACK VS COLLECTOR AND DM, CUTTACK	AKHYAYA KUMAR MISRA VS	// // 0 //
378	WP(C)/0034904/2023	SUDHANUBALA NAIK @ NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS M/S.BISWAMBAR MOHANTY,S.SAHOO	// // 0 //
379	WP(C)/0034905/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	PREMRAJ GOUDA VS	// // 0 //
380	WP(C)/0034906/2023	LAXMIDHAR CHANDRA DASH VS STATE OF ODISHA	SOBHANA SAHOO VS	// // 0 //
381	WP(C)/0034907/2023	GOBINDA ACHARYA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// // 0 //
382	WP(C)/0034908/2023	M/S. MAA SARALA FLY ASH BRICKS, CUTTACK VS COMMN. OF CT AND GST. CUTTACK	ADITYA NARAYAN RAY VS	// // 0 //
383	WP(C)/0034909/2023	BIBHU NANDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
384	WP(C)/0034910/2023	BIMAL KUMAR TRIPATHY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0 //
385	WP(C)/0034911/2023	PRASAD MOHANTA VS STATE OF ODISHA	SUJATA JENA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034912/2023	MAMILATA SAHU VS THE COLLECTOR, BARIPADA	PRADEEP KUMAR KHUNTIA VS	// 0 //
387	WP(C)/0034913/2023	RAJKISHORE NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
388	WP(C)/0034914/2023	RAJKISHORE SAHU VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
389	WP(C)/0034915/2023	BULEI BHOI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
390	WP(C)/0034916/2023	NARAYAN RAY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
391	WP(C)/0034917/2023	SAMBHUNATH BARIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
392	WP(C)/0034918/2023	DAITARY NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
393	WP(C)/0034919/2023	B. SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
394	WP(C)/0034920/2023	SAGAR PARMANIK VS COMMNR. OF CT AND GST, ODISHA, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
395	WP(C)/0034921/2023	BISHNU CHARAN ACHARYA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
396	WP(C)/0034922/2023	SURABALA JENA VS STATE OF ODISHA	J.K.MISHRA-2 VS	// 0 //
397	WP(C)/0034923/2023	BALAKRUSHNA PANDA	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034924/2023	NIRANJAN PARMANIK	ANJAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
399	WP(C)/0034925/2023	BALAKRUSHNA PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0034926/2023	BISWARANJAN BEURA	DURGESH NARAYAN RATH	//
		VS	VS	0
		UNION OF INDIA		//
401	WP(C)/0034927/2023	LAXMIPRIYA PRUSTY	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0034928/2023	RAMAKRUSHNA JENA	J.K.MISHRA-2	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034929/2023	PURUSOTAM DAKUA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0034930/2023	C.A.SATYENDRA KUMAR PADHI	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0034931/2023	RAMA KRISHNA PADHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0034932/2023	T. SUBA RAO REDDY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0034933/2023	PRAVAT KUMAR SAHU	SANTOSH KUMAR NANDA	//
		VS	VS	0
		THE CHAIRMAN CUM M.D., THE ORIENTAL INSURANCE COMPANY LTD., NEW DELHI		//
408	WP(C)/0034934/2023	ARDU SANYASI	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0034935/2023	STATE OF ODISHA SUBRATA JENA VS	JAJATI KESHARI KHUNTIA VS	// // ()
410	WP(C)/0034936/2023	STATE OF ODISHA RAGHU NATH BEHERA VS	BIKRAM KESHARI RAJ VS	// // ()
411	WP(C)/0034937/2023	STATE OF ODISHA SANKAR PALEI VS	DURGESH NARAYAN RATH VS	// // ()
412	WP(C)/0034938/2023	STATE OF ODISHA ANURAG PATTANAYAK VS	SANTOSH KUMAR DWIVEDY VS	// // ()
413	WP(C)/0034939/2023	STATE OF ODISHA MANORANJAN RATHA VS	DURGESH NARAYAN RATH VS	// // ()
414	WP(C)/0034940/2023	STATE OF ODISHA ATULYA KUMARI SAHU VS	GOPAL KRISHNA NAYAK VS	// // ()
415	WP(C)/0034941/2023	STATE OF ODISHA DAMBURUDHAR SAHU VS	DURGESH NARAYAN RATH VS	// // ()
416	WP(C)/0034942/2023	STATE OF ODISHA UGRESAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0034943/2023	STATE OF ODISHA RABINDRA NATH MISRA VS	DURGESH NARAYAN RATH VS	// // ()
418	WP(C)/0034944/2023	STATE OF ODISHA SAKHIGOPAL PRADHAN VS	SAROJ KUMAR DASH VS	// // ()
419	WP(C)/0034945/2023	STATE OF ODISHA RABINDRA CHINARA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0034946/2023	ANANTA GOUDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
421	WP(C)/0034947/2023	SURESH KHATEI VS STATE OF ODISHA	KANABALA ROY CHOUDHURY VS	// 0 //
422	WP(C)/0034948/2023	KEDARNATH PATEL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0034949/2023	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
424	WP(C)/0034950/2023	MALAYA KUMAR CHAKRAVARTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0034951/2023	M/S SWASTIK AGENCY VS COMMISSIONER OF CT AND GST	KANABALA ROY CHOUDHURY VS	// 0 //
426	WP(C)/0034952/2023	SHIBANI PODH @ SA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
427	WP(C)/0034953/2023	SIBA NARAYANA SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0034954/2023	BHAGYADHAR DASH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
429	WP(C)/0034955/2023	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0034956/2023	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
431	WP(C)/0034957/2023	KUNJA BIHARI DAS	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0034958/2023	STATE OF ODISHA POULASTI PATEL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
433	WP(C)/0034959/2023	STATE OF ODISHA KISHOR KUMAR SWAIN	AMITABH PRADHAN	//
		VS	VS	0
434	WP(C)/0034960/2023	STATE OF ODISHA DEEPAK KUMAR NAYAK	BHARAT CHANDRA PATRA	//
		VS	VS	0
435	WP(C)/0034961/2023	STATE OF ODISHA MD. RAYAZ AHMAD @ MD RIYAZ	JAGAJIBAN PRADHAN	//
		VS	VS	0
436	WP(C)/0034962/2023	STATE OF ODISHA JALANDHAR PADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
437	WP(C)/0034963/2023	STATE OF ODISHA NIRMAL KUMARI NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
438	WP(C)/0034964/2023	STATE OF ODISHA ASHOK KUMAR JENA	SAMEER KUMAR DAS	//
		VS	VS	0
439	WP(C)/0034965/2023	STATE OF ODISHA RAJENDRA PRASAD BISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
440	WP(C)/0034966/2023	R.T.O., JAJPUR HALADHAR ROUT	BISWARANJAN DAS	//
		VS	VS	0
441	WP(C)/0034967/2023	STATE OF ODISHA SOUKILAL BISI	RABINDRANATH PRUSTY	//
		VS	VS	0
442	WP(C)/0034968/2023	AO, UTKAL GRAMEEN BANK, SAMBALPUR AVIRAM SAHOO	BHABANI SANKAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0034969/2023	AO, TATA HOUSING FINANCING LTD. IPICOL, CUTTACK DINABANDHU PARIDA VS STATE OF ODISHA	DEBENDRANATH MISRA VS	// // ()
444	WP(C)/0034970/2023	USHARANI MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
445	WP(C)/0034971/2023	MANAS RANJAN PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()
446	WP(C)/0034972/2023	M/S NRUSINGHNATH NEER, BARGARH VS THE CHIEF MANAGER CUM AO, UTKAL GRAMEEN BANK, SAMBALPUR	ADHIRAJ MOHANTY VS	// ()
447	WP(C)/0034973/2023	ASKA COOPERATIVE SUGAR LTD. GANJAM VS PRESIDING OFFICER, LABOUR COURT, JEYPURE	BAJAYANTI MOHANTY VS	// ()
448	WP(C)/0034974/2023	SANTANU KUMAR MAHAARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
449	WP(C)/0034975/2023	NIRUPAMA SASTRI VS STATE OF ORISSA	MANORANJAN MISHRA VS	// ()
450	WP(C)/0034976/2023	SARASWATI ROUT VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// ()
451	WP(C)/0034977/2023	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// ()
452	WP(C)/0034978/2023	BANAMBAR PARIDA VS THE COLLECTOR, KENDRAPARA	BIKRAM KESHARI BAL VS	// ()
453	WP(C)/0034979/2023	AKHILENDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0034980/2023	SUBASINI SAHU VS STATE OF ODISHA	SURESH CHANDRA MOHANTY VS	// 0 //
455	WP(C)/0034981/2023	KARTIK CHANDRA KHILAR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
456	WP(C)/0034982/2023	ATAL BIHARI MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
457	WP(C)/0034983/2023	M/S. LAXSAN ASSOCIATES, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
458	WP(C)/0034984/2023	DILESWAR SAHU VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	PRADEEP KUMAR MOHANTY VS	// 0 //
459	WP(C)/0034985/2023	BISWA BHUSAN PRADHAN VS THE COMMISSIONER CONSOLIDATION, CUTTACK	JAGANNATH BHUYAN VS	// 0 //
460	WP(C)/0034986/2023	SAILAJA DAS VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
461	WP(C)/0034987/2023	URBASHI MAHANANDA VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	PRAKASH KUMAR SAMAL VS	// 0 //
462	WP(C)/0034988/2023	PRADYUMNA NANDI VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	PRAKASH KUMAR SAMAL VS	// 0 //
463	WP(C)/0034989/2023	BIKASH RANJAN JENA VS JATABEDA JYOTIRMA YEE BAL	SURENDRA KUMAR BISWAL VS	// 0 //
464	WP(C)/0034990/2023	LINGARAJ AZAD VS THE GOVT. OF ODISHA	GURU PRASAD MOHANTY VS	// 0 //
465	WP(C)/0034991/2023	CHARULATA SATAPATHY	KSHETRABASI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WP(C)/0034992/2023	STATE OF ODISHA DHARANIDHAR ROUT	KSHETRABASI MOHANTY	//
		VS	VS	()
467	WP(C)/0034993/2023	STATE OF ODISHA PRAFULLA CHANDRA TRIPATHY	KSHETRABASI MOHANTY	//
		VS	VS	()
468	WP(C)/0034994/2023	STATE OF ODISHA DINABANDHU PANDA	ABHIMANYU PARIDA	//
		VS	VS	()
469	WP(C)/0034995/2023	STATE INFORMATION COMMISSIONER, KHURDA TAPAN KUMAR KHANDUAL	KSHETRABASI MOHANTY	//
		VS	VS	()
470	WP(C)/0034996/2023	STATE OF ODISHA SATYAEET SENAPATI	SANJAY KUMAR DAS	//
		VS	VS	()
471	WPCRL/0000142/2023	STATE OF ODISHA MAHALAXMI SAHOO	BYOMAKESH TRIPATHY	//
		VS	VS	()
472	ABLAPL/0012199/2023	STATE OF ODISHA SATYA DEHERI	JAGABANDHU SAHU	SUBALAYA /174 /2023
		VS	VS	()
473	ABLAPL/0012200/2023	STATE OF ODISHA BIKASH ROUT	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	()
474	ABLAPL/0012201/2023	STATE OF ODISHA PANCHANAN DEHURY	RABINDRA PRASAD PATNAIK	PARADEEP LOCK /438 /2023
		VS	VS	()
475	ABLAPL/0012202/2023	STATE OF ODISHA SUNIL KUMAR JENA @ BUTUNA JENA	BIBHU PRASAD CHHUALSINGH	PURUNAKOTE /89 /2023
		VS	VS	()
476	ABLAPL/0012203/2023	STATE OF ODISHA AKASH BAG	PRASANTA KUMAR ROUTH	DELANGA /278 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012204/2023	STATE OF ODISHA RAGHUNATH BARIK VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA /247 /2023 ()
478	ABLAPL/0012205/2023	STATE OF ODISHA MALAYA DALEI VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /311 /2023 ()
479	ABLAPL/0012206/2023	STATE OF ODISHA LALITA KUMAR BEHERA VS	MANORANJAN DAS VS	// JATNI P.S. /71 /2017 ()
480	ABLAPL/0012207/2023	STATE OF ODISHA KAMADEB MANIA VS	JYOTI PATNAIK VS	// BEGUNIA P.S. /84 /2023 ()
481	ABLAPL/0012208/2023	STATE OF ODISHA PRATAP KUMAR JENA VS	SANTOSH KUMAR DWIVEDY VS	// KHAIRA /305 /2023 ()
482	ABLAPL/0012209/2023	STATE OF ODISHA GADADHAR SAHOO VS	ASIT KUMAR JENA VS	// JAGATSINGPUR /662 /2023 ()
483	ABLAPL/0012210/2023	STATE OF ODISHA ANIL GOUDA @ SUBRAT GOUDA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /649 /2023 ()
484	ABLAPL/0012211/2023	STATE OF ODISHA K.LOKANATH @ K.LOKANATH REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /307 /2023 ()
485	ABLAPL/0012212/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS	SURESH KUMAR PANDA VS	// KOREI /245 /2023 ()
486	ABLAPL/0012213/2023	STATE OF ODISHA PRAFULLA KUMAR MOHANTA VS	ARIJEET MISHRA VS	// TOMKA /114 /2023 ()
487	ABLAPL/0012214/2023	STATE OF ODISHA UMA@UMARANI TRIPATHY VS	ARIJEET MISHRA VS	// Tantiapal Marine /136 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012215/2023	KARIA BASKEY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DAITARI /58 /2023 () //
489	ABLAPL/0012216/2023	SURESH PUTEL VS STATE OF ODISHA	KIRTAN DANG VS	SAINITALA /64 /2023 () //
490	ABLAPL/0012217/2023	NARESH MAJHI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /283 /2023 () //
491	ABLAPL/0012218/2023	DIPU DAS @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000060/2023
492	ABLAPL/0012219/2023	BABULA DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000061/2023
493	ABLAPL/0012220/2023	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	RAMANI KANT PATTANAİK VS	BALIMI /284 /2023 () //
494	ABLAPL/0012221/2023	PRAVAKAR MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /113 /2023 () //
495	ABLAPL/0012222/2023	MANORAMA UPADHYAYA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
496	ABLAPL/0012223/2023	BULU @ SOUBHAGYASHREE PARIDA @ SOUBHAGYANANDA PANIGRAHI VS STATE OF ODISHA	PANORINDAN PANIGRAHI VS	PARJANG /412 /2023 () //
497	ABLAPL/0012224/2023	NANDA SWAIN@SAHIL KUMAR SWAIN VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /198 /2023 () //
498	ABLAPL/0012225/2023	RAGHUNATH RANASINGH VS STATE OF ODISHA	DEBABRATA DAS VS	NAYAGARH /88 /2023 () //
499	ABLAPL/0012226/2023	LIKI SAHOO	PRADEEPTA KUMAR BEHERA	CUTTACK SADAR /601 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012227/2023	RAKESH KUMAR BEHERA @ RAKA BEHERA	ARJUNA CHARANA BEHERA	MANGALA BAG /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012228/2023	HIMANSHU SEKHAR DAS	JAYANTA KUMAR MAJHI	//0
		VS	VS	J.M.F.C.,BASTA(Baleshwar)
		STATE OF ODISHA		ICC/0000100/2023
502	ABLAPL/0012229/2023	DAMBARU NAIK	SURESH KUMAR JENA	TALCHER TOWN /425 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012230/2023	ARCHANA MAJHI	JAYANTA KUMAR MAJHI	BALIAPAL /265 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012231/2023	DEEPAK KUMAR PATTANAİK	SIDHARTHA DAS	JODA /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012232/2023	BIBHUTI BHUSAN MOHANTY	SANTOSH KUMAR MAHANTY	BADABAZAR /362 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012233/2023	RAJ KUMARI NAYAK	KISHORE KUMAR MISHRA	TALABANIA /155 /2020
		VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0002747/2020
507	ABLAPL/0012234/2023	PRAKASH SWAIN	SAROJ KUMAR DASH	BHUBAN /377 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012235/2023	ANNAPURNA DAS	LAXMIDHAR MAHAPATRA	PAHALA /306 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012236/2023	AREN MOHAMMAD	BHABANI SANKAR MISHRA	BADACHANA /275 /2017
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012237/2023	SAROJ KUMAR BEHERA	LAXMIDHAR MAHAPATRA	MAHILA P.S.(BBSR) /312 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0012238/2023	STATE OF ODISHA SUNIL GANTAYAT @ SUNIL KUMAR GANTAYAT VS	GOURI KUMAR RATH VS	// DHAULI PS /173 /2023 ()
512	ABLAPL/0012239/2023	STATE OF ODISHA GODABARI ROUSTRAY VS	BIBHUTI BHUSAN MISHRA VS	// JODAPADAR /162 /2022 ()
513	ABLAPL/0012240/2023	STATE OF ODISHA TARUN SAHOO VS	SUSHANTA HARICHANDAN VS	// RAIBAGA /125 /2023 ()
514	ABLAPL/0012241/2023	STATE OF ODISHA BIBHUTI BHUSAN LENKA @ BIBHUNA VS	ASHOK JENA VS	// CHOUDWAR /502 /2023 ()
515	ABLAPL/0012242/2023	STATE OF ODISHA KANAKLATA PRADHAN VS	SANJIB RAY VS	// MARKAT NAGAR /196 /2023 ()
516	ABLAPL/0012243/2023	STATE OF ODISHA MAHARATHI SAHOO VS	ANUP UDAYA SENAPATI VS	// BADAGODA P.S. /540 /2023 ()
517	ABLAPL/0012244/2023	STATE OF ODISHA PRAFFULA KUMAR JENA VS	SATYA RANJAN MULIA VS	// MADHUPATNA /218 /2023 ()
518	ABLAPL/0012245/2023	STATE OF ODISHA CHITTARANJAN DASH VS	RAJENDRA NARAYAN ROUT VS	// CHANDUA /99 /2023 ()
519	ABLAPL/0012246/2023	STATE OF ODISHA RUKMANI DAS VS	ARUN KUMAR BEHERA VS	// BALIAPAL /247 /2023 ()
520	ABLAPL/0012247/2023	STATE OF ODISHA MITU @ ANIL KUMAR SETHY VS	BISHWA RANJAN SAHU VS	// KHURDA P.S. /414 /2020 ()
521	ABLAPL/0012248/2023	STATE OF ODISHA DEBASISH MAJHI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// INDUASTRIAL,NISA /54 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0012249/2023	BRUNDABAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /333 /2023 () //
523	ABLAPL/0012250/2023	PRADESH @ PRADOSH KUMAR SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /192 /2023 () //
524	ABLAPL/0012251/2023	LUKESWAR PADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAKHANPUR /235 /2023 () //
525	ABLAPL/0012252/2023	MANASH BAGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /137 /2023 () //
526	ABLAPL/0012253/2023	LAKSHMI DEI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	KHURDA SADAR /287 /2023 () //
527	ABLAPL/0012254/2023	GOURANGA SAMANATRA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	KHURDA SADAR /287 /2023 () //
528	ABLAPL/0012255/2023	PRAFUL CHANDRA PAIKRAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	KHURDA SADAR /289 /2023 () //
529	ABLAPL/0012256/2023	BIJAYA ROUT VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	KHURDA SADAR /288 /2023 () //
530	ABLAPL/0012257/2023	ALEKHA PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANTALA /97 /2023 () //
531	ABLAPL/0012258/2023	BHAGIRATHI SRICHANDAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	KHURDA SADAR /289 /2023 () //
532	ABLAPL/0012259/2023	JAYAKRUSHNA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /247 /2023 () //
533	ABLAPL/0012260/2023	MITHUN JENA	SANTOSH KUMAR SAMANTARAYA	KHURDA SADAR /288 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0012261/2023	STATE OF ODISHA RAJESH PAIKARAY	SANTOSH KUMAR SAMANTARAYA	// JANKIA P.S. /373 /2023
		VS	VS	()
535	ABLAPL/0012262/2023	STATE OF ODISHA GANGADHAR MANIA	JYOTI PATNAIK	// BEGUNIA P.S. /84 /2023
		VS	VS	()
536	ABLAPL/0012263/2023	STATE OF ODISHA RANJAN KUMAR BEHERA	HARA PRASAD PANDA	// BRAMHA BARADA /58 /2023
		VS	VS	()
537	ABLAPL/0012264/2023	STATE OF ODISHA NAKULA CHANDRA MAHANTA	ARJEET MISHRA	// TOMKA /112 /2023
		VS	VS	()
538	ABLAPL/0012265/2023	STATE OF ODISHA CHINMAYA KUMAR LENKA	PRADEEP KUMAR DASH	// / /0
		VS	VS	()
539	ABLAPL/0012266/2023	STATE OF ODISHA SABRAT SAHOO	ACHYUTANANDA PATTANAİK	// KENDRAPARA SADAR /104 /2022
		VS	VS	()
540	ABLAPL/0012267/2023	STATE OF ODISHA SUNIL KUMAR BHAINSA	DEBASIS TRIPATHY	// SAMBALPUR SADAR /262 /2023
		VS	VS	()
541	ABLAPL/0012268/2023	STATE OF ODISHA SUSANTA SAGAR	BHAWANI SANKAR PANIGRAHI	// UDITNAGAR /315 /2023
		VS	VS	()
542	ABLAPL/0012269/2023	STATE OF ODISHA KALPANA DASH	DEBASNAN DAS	// MAHILA P.S. BUXIBAZAR /60 /2022
		VS	VS	()
543	ABLAPL/0012270/2023	STATE OF ODISHA LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	// GOBINDAPUR /196 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :18/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 CONTAC/9/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
2	209/2023 WPC(OAC)/380/2003	SATYABHAMA DAS-MP	
3	315/2023 CRLMP/939/2022	HIMANSHU PATNAIK-MP	
4	366/2023 TRP(C)/354/2023	MAMATA SAHU-MP	PRASANTA KUMAR NANDA
5	367/2023 TRP(C)/280/2023	DEBASHIS PRADHAN-MP	SUSANTA KUMAR PARIDA
6	368/2023 TRP(C)/355/2023	IPSITA JEE-MP	BISWARANJAN DAS
7	369/2023 TRP(C)/356/2023	BANDANA MAHARANA-MP	PRASANTA KUMAR SATAPATHY
8	370/2023 TRP(C)/358/2023	ANKITA ROUT-MP	SUJIT KUMAR BISWAL
9	371/2023 TRP(C)/357/2023	NAMRATA PRIYADARSINI-MP	RAMESH CHANDRA PRADHAN
10	373/2023 MATA/358/2023	NILAMANI SAHOO-MP	NARENDRA PRASAD RATH
11	374/2023 MATA/223/2023	ARJITA MISHRA-MP	SUVASHISH PATTANAİK
12	375/2023 MATA/359/2023	SMRUTI PRAVA SAHOO-MP	SHASHI BHUSAN JENA
13	376/2023 MATA/360/2023	SONIKA PATEL-MP	SANGRAMJIT PANDA
14	377/2023 MATA/360/2023	SONIKA PATEL-MP	SANGRAMJIT PANDA
15	427/2023 RVWPET/413/2023	GUNNAM RAMAKRISHNA-MP	SOUMYA MISHRA
16	428/2023 RVWPET/414/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK,A.G.A
17	435/2023 RPFAM/287/2023	PRASANT NAYAK-MP	BISWAJIT KANUNGO
18	782/2023 CRLREV/571/2023	BULU SENAPATI @ ASHOK-MP	BIJAYA KUMAR SAHOO
19	783/2023 CRLREV/571/2023	BULU SENAPATI @ ASHOK-MP	BIJAYA KUMAR SAHOO
20	784/2023 CRLREV/520/2023	RAJANI KANTA MOHANTY@MUNA-MP	JYOTIRMAYA SAHOO
21	1223/2023 RSA/440/2023	MINAKHI SAMAL-MP	SOUMYA MISHRA
22	1224/2023 RSA/440/2023	MINAKHI SAMAL-MP	SOUMYA MISHRA
23	1225/2023 RSA/153/2023	JOSEPHA ORAM @ JOSEPH ORAM @ TOPPO-MP	BYOMOKESH SAHOO
24	1226/2023 RSA/441/2023	BENGAMANI MOHAPATRA-MP	TUSAR KUMAR MISHRA
25	1227/2023 RSA/442/2023	BENGAMANI MOHAPATRA-MP	TUSAR KUMAR MISHRA
26	1228/2023	UTKAL GRAMEEN BANK-MP	KABIR KUMAR JENA

27	RSA/444/2023 1245/2023 CMP/1089/2022	BASANT PRASAD-MP	
28	1246/2023 CMP/567/2023	BHUBANA PATRA-MP	DR.BESURA DAS
29	1247/2023 CMP/731/2017	DILJAN KHAN-MP	M/S.SAMIR KUMAR MISHRA
30	1248/2023 CMP/1307/2023	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
31	1249/2023 CMP/1308/2023	BINATI NANDA-MP	PRASANTA KUMAR SATAPATHY
32	1250/2023 CMP/1309/2023	SHANTILATA JENA-MP	DWARIKA PRASAD MOHANTY
33	1399/2023 BLAPL/11678/2023	SIMANCHAL BEHERA-MP	
34	1400/2023 BLAPL/12833/2022	DEBENDRA SWAIN-MP	M/S. BINI MISHRA BICHITRA NARAYAN SATAPATHY
35	1401/2023 BLAPL/10497/2023	BIJENDRA RABINDRA THAKUR @ PRINCE-MP	BIPLAB KUMAR DASH
36	1402/2023 BLAPL/10826/2023	SRIBATSHA SAHOO-MP	DEBASISH PATNAIK
37	1403/2023 BLAPL/11114/2023	DEBRAJ PUJARI-MP	BIRAJA PRASAD NANDA
38	1404/2023 BLAPL/2519/2023	MIR MENHAJ QUADRI-MP	UNMESH CHANDRA JENA
39	1813/2023 MACA/1012/2023	UMAKANTA BEHERA-MP	PRADEEP KUMAR MISHRA
40	1814/2023 MACA/1013/2023	GITANJALI SWAIN-MP	PRADEEP KUMAR MISHRA
41	1815/2023 MACA/1143/2015	BRANCH MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	
42	1816/2023 MACA/1014/2023	D.M., CHOLAMANDALAM, M.S. G.I.CO. LTD.-MP	ADAM ALI KHAN
43	1817/2023 MACA/390/2023	SUBHADRA JANI-MP	BHARAT JALLI
44	1818/2023 MACA/390/2023	SUBHADRA JANI-MP	BHARAT JALLI
45	1819/2023 MACA/391/2023	DAMBURU JANI-MP	BHARAT JALLI
46	1820/2023 MACA/391/2023	DAMBURU JANI-MP	BHARAT JALLI
47	1821/2023 MACA/391/2023	DAMBURU JANI-MP	BHARAT JALLI
48	1822/2023 MACA/1016/2023	ORIENTAL INSURANCE CO. LTD., VSS MARG, SAMBALPUR-MP	PRANAB KUMAR PIMBALA PATI
49	2123/2023 ABLAPL/11611/2023	TANU CHANDRA PATRA-MP	AMITAV DAS
50	2124/2023 ABLAPL/10802/2023	KANAKA LATA PRADHAN-MP	
51	2125/2023 ABLAPL/11124/2023	SUDHAKAR BARIK-MP	
52	2126/2023 ABLAPL/12025/2019	SUBASINI MALIK-MP	
53	2127/2023 ABLAPL/11120/2023	GOPAL KRUSHNA SANTRA-MP	
54	2128/2023 ABLAPL/10182/2023	MANORANJAN NAYAK @ BULU-MP	
55	2129/2023 ABLAPL/8802/2023	ANTARYAMI @ ANTARJYAMI PATRA-MP	
56	2130/2023 ABLAPL/8094/2023	MUNA GACHHA-MP	
57	2131/2023 ABLAPL/10785/2023	RANJIT BHABANI SANKAR SAHU-MP	

58	2132/2023 ABLAPL/10813/2023	SATYAJIT SWAIN-MP	
59	2553/2023 CRLA/195/2017	SATYABAN KANHAR-MP	M/S.SUSANTA KUMAR BARAL,G.KHILLAR,S.KANHAR
60	2554/2023 CRLA/685/2022	BISWAJIT NAYAK@DHADU-MP	TARA PRASAD MOHAPATRA
61	2555/2023 CRLA/686/2022	PRASANT KUMAR NAYAK-MP	TARA PRASAD MOHAPATRA
62	2556/2023 CRLA/1162/2023	BIRENFRA BEHERA-MP	PRIYA RANJAN SINGH
63	2557/2023 CRLA/1162/2023	BIRENFRA BEHERA-MP	PRIYA RANJAN SINGH
64	2558/2023 CRLA/1162/2023	BIRENFRA BEHERA-MP	PRIYA RANJAN SINGH
65	2559/2023 CRLA/1163/2023	PYARI MOHAN PARIDA-MP	S.S.RAY (2)
66	2560/2023 CRLA/1163/2023	PYARI MOHAN PARIDA-MP	S.S.RAY (2)
67	2561/2023 CRLA/1164/2023	BUNU@MANGAL JYOTI SAHOO-MP	DINESH RAY
68	2562/2023 CRLA/1164/2023	BUNU@MANGAL JYOTI SAHOO-MP	DINESH RAY
69	2563/2023 CRLA/251/2022	PRASANT KUMAR SAHU-MP	MANAS KUMAR CHAND
70	2564/2023 CRLA/20/2016	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIPATHI
71	2565/2023 CRLA/314/2013	DASARATHI JENA-MP	M/S.PRAVASH CH.JENA, M/S. ARIJEET MISHRA, S.K.JENA
72	2566/2023 CRLA/412/2021	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI
73	2567/2023 CRLA/1165/2023	KALIA @ SOUMYA RANJAN PADHY-MP	CHITTA RANJAN SAHU
74	2568/2023 CRLA/1165/2023	KALIA @ SOUMYA RANJAN PADHY-MP	CHITTA RANJAN SAHU
75	2569/2023 CRLA/1166/2023	MANUGLU NAIK-MP	RESHMA BEHERA
76	2570/2023 CRLA/1166/2023	MANUGLU NAIK-MP	RESHMA BEHERA
77	2571/2023 CRLA/1166/2023	MANUGLU NAIK-MP	RESHMA BEHERA
78	3242/2023 CRLMC/4779/2023	JYOSULA JAGADESWAR RAO @ J.JAGADESWAR RAO-MIBIRAJA PRASANNA DAS	
79	3243/2023 CRLMC/3615/2023	AMIT SHAH-MP	
80	3244/2023 CRLMC/4784/2023	MINAKETAN DAS-MP	SUBHA KUMAR MISHRA
81	3245/2023 CRLMC/4786/2023	B. ARUN KUMAR-MP	KOUSIK ANANDA GURU
82	3246/2023 CRLMC/4787/2023	RABINDRA PRADHAN @ FAKIR-MP	SAROJ KUMAR DASH
83	3247/2023 CRLMC/3871/2023	ARJUN PANDA-MP	
84	3248/2023 CRLMC/3870/2023	ARJUN PANDA-MP	
85	3249/2023 CRLMC/4789/2023	BIMAL KUMAR BIDYADHAR-MP	SUJAY SHANKER SINGH DEO
86	3250/2023 CRLMC/4791/2023	PRAFULLAKUMAR SINGH @ BHIKARI-MP	KRUSHNA CHANDRA DASH
87	3251/2023 CRLMC/4793/2023	GOBINDA MANGARAJ-MP	DEBARAJA DASH
88	3252/2023 CRLMC/4656/2023	KANHU@KANHU CHARAN BEHERA-MP	DEBASNAN DAS
89	7676/2023	DILLIP KUMAR TULSIYAN-MP	PRANAYANEE DASMOHAPATRA

90	WA/2613/2023 7677/2023	PUSPALATA BEJ-MP	ANJAN KUMAR BISWAL
91	WA/2598/2023 7678/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
92	WA/2614/2023 7679/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
93	WA/2614/2023 7680/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
94	WA/2614/2023 7681/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
95	WA/2615/2023 7682/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
96	WA/2615/2023 7683/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
97	WA/2615/2023 7684/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
98	WA/2616/2023 7685/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
99	WA/2616/2023 7686/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
100	WA/2616/2023 7687/2023	SUPERINTENDENT OF POLICE,KHORDHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
101	WA/2617/2023 7688/2023	SUPERINTENDENT OF POLICE,KHORDHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
102	WA/2617/2023 7689/2023	SUPERINTENDENT OF POLICE,KHORDHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
103	WA/2617/2023 7690/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT
104	WA/2619/2023 7691/2023	STATE OF ODISHA-MP	HARI KRISHNA PANIGRAHI,A.S.C
105	WA/2618/2023 7692/2023	STATE OF ODISHA-MP	HARI KRISHNA PANIGRAHI,A.S.C
106	WA/2618/2023 7693/2023	STATE OF ODISHA-MP	HARI KRISHNA PANIGRAHI,A.S.C
107	WA/2618/2023 7694/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
108	WA/2620/2023 7695/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
109	WA/2620/2023 7696/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
110	WA/2620/2023 7697/2023	JANMEJAY DAS-MP	JAGAJIBAN PRADHAN
111	WA/2605/2023 7698/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
112	WA/2621/2023 7699/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
113	WA/2621/2023 7700/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
114	WA/2622/2023 7701/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
115	WA/2622/2023 7702/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
116	WA/2622/2023 7703/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCTION SOCIETY,SAMBALPUR-MP	PHASMEBIRON CHDR,SAMBALPUR-MP
117	WA/2624/2023 7704/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCTION SOCIETY,SAMBALPUR-MP	PHASMEBIRON CHDR,SAMBALPUR-MP
118	WA/2623/2023 7705/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCTION SOCIETY,SAMBALPUR-MP	PHASMEBIRON CHDR,SAMBALPUR-MP
119	WA/2623/2023 7706/2023	SAMALESWARI REGIONAL CO-OPERATIVE MILK PRODUCTION SOCIETY,SAMBALPUR-MP	PHASMEBIRON CHDR,SAMBALPUR-MP
120	WA/2624/2023 7707/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/2625/2023		

121	7708/2023 WA/2625/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
122	7709/2023 WA/2625/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
123	7710/2023 WA/2626/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
124	7711/2023 WA/2626/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
125	7712/2023 WA/2626/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
126	7713/2023 WA/2627/2023	VICE CHANCELLOR,UTKAL UNIVERSITY, BBSR-MP	TARANANDA PATTANAYAK
127	7714/2023 WA/2627/2023	VICE CHANCELLOR,UTKAL UNIVERSITY, BBSR-MP	TARANANDA PATTANAYAK
128	7715/2023 WA/2628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
129	7716/2023 WA/2628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
130	7717/2023 WA/2628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
131	7718/2023 WA/2629/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
132	7719/2023 WA/2629/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
133	16830/2023 WP(C)/34736/2023	M/S. SRM MINERALS, BBSR-MP	TUSHAR KANTA NAYAK
134	16831/2023 WP(C)/29032/2023	AJAY KUMAR JOSHI @ AJAY JOSHI-MP	BIKASH JENA
135	16832/2023 WP(C)/33330/2023	STATESMAN FOUNDATION, BBSR-MP	
136	16833/2023 WP(C)/34747/2023	SHISHIR KUMAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
137	16834/2023 WP(C)/34750/2023	NIRUPAMA BAL-MP	SATYABRATA MOHANTY
138	16835/2023 WP(C)/34751/2023	M/S. DEBNAR CORPSOL PVT. LTD. BBSR-MP	DR. KANHAYALAL SHARMA
139	16836/2023 WP(C)/34758/2023	M/S. GM IRON AND STEEL COMPANY LTD. DHENKANAL-MP	SUBHANKAR ROUT
140	16837/2023 WP(C)/34759/2023	SAROJ KUMAR PRADHAN-MP	NIHAL RATH
141	16838/2023 WP(C)/34761/2023	T.GOURI SANKAR RAO-MP	KANANBALA ROY CHOUDHURY
142	16839/2023 WP(C)/34747/2023	SHISHIR KUMAR MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
143	16840/2023 WP(C)/34766/2023	CHANDRAMANI NAYAK-MP	SRIDHAR RATH
144	16841/2023 WP(C)/34772/2023	DEBASIS DAS-MP	ANUP KUMAR PATNAIK
145	16842/2023 WP(C)/34773/2023	DEBABRATA NAYAK-MP	TAPAN KUMAR BISWAL
146	16843/2023 WP(C)/34779/2023	M/S NKS CONSTRUCTION AND ENGINEERS PVT. LTD., JAGMOHANPUR-MP	JAMESH CHANDRA BEHURA
147	16844/2023 WP(C)/34783/2023	M/S. SANGHAMITRA NANDA, KENDUPADAR-MP	NARESH CHANDRA JENA
148	16845/2023 WP(C)/34782/2023	PRAVAT KUMAR MOHANTY-MP	DEBIDUTTA MOHAPATRA
149	16846/2023 WP(C)/34786/2023	M/S. MAMATA NAYAK, KANDHAMAL-MP	NARESH CHANRA JENA
150	16847/2023 WP(C)/34789/2023	M/S. TAPAS KUMAR MOHANTY, KANDHAMAL-MP	NARESH CHANRA JENA
151	16848/2023 WP(C)/34788/2023	DR. PALLEPOGU DIVYA @ DR. DIVYA PALLEPOGU-MP	AVIJIT MISHRA
152	16849/2023	PRANATI TOPPO-MP	PRASANTA KUMAR SATAPATHY

153	WP(C)/34791/2023 16850/2023	MANGULI SAHOO-MP	DEBIDUTTA MOHAPATRA
154	WP(C)/34792/2023 16851/2023	KARTIKA SUNDARAY-MP	BHAWANI SANKAR PANIGRAHI
155	WP(C)/34793/2023 16852/2023	RASMI RANJAN PATRA-MP	AJIT KUMAR ROY
156	WP(C)/32255/2023 16853/2023	MOHAMMAD AYUB-MP	SASWAT KUMAR ACHARYA
157	WP(C)/34796/2023 16854/2023	BILAS MANJARI PANDA-MP	KUNAL KUMAR SWAIN
158	WP(C)/34801/2023 16855/2023	SURENDRA KUMAR SENAPATI-MP	SASWAT KUMAR ACHARYA
159	WP(C)/34805/2023 16856/2023	BISWANATH TARAI-MP	LAXMIKANTA MOHANTY
160	WP(C)/34806/2023 16857/2023	UPENDRA KUMAR SWAIN-MP	KUNAL KUMAR SWAIN
161	WP(C)/34808/2023 16858/2023	UMACHARAN PATRA-MP	BHAGABAN BEHERA
162	WP(C)/34809/2023 16859/2023	P RABI KUMAR PATRA-MP	SASWAT KUMAR ACHARYA
163	WP(C)/34811/2023 16860/2023	MAA BILASUNI, WSG, BALASORE-MP	DHARMENDRA SETHY
164	WP(C)/34816/2023 16861/2023	BASANTI JENA-MP	JAGAJIBAN PRADHAN
165	WP(C)/34817/2023 16862/2023	BINOD CHANDRA SAHOO-MP	SOMANATH MISHRA
166	WP(C)/34818/2023 16863/2023	DHANAPATI MEHER-MP	SUBASH CHANDRA SAHOO
167	WP(C)/34821/2023 16864/2023	M/S. FALCON MARINE EXPORTS LTD., KHURDA-MP	CHITRASEN PARIDA
168	WP(C)/34824/2023 16865/2023	DURGA NARAYAN MAHAPATRA-MP	HRUDANANDA MOHAPATRA
169	WP(C)/34825/2023 16866/2023	DILIP KUMAR PATNAIK-MP	ABHILASH MISHRA
170	WP(C)/34826/2023 16867/2023	PABITRA BEHERA-MP	GOPAL KRUSHNA MOHANTY
171	WP(C)/32991/2023 16868/2023	BHIKARI CHARAN JATI-MP	UMA CHARAN MISHRA
172	WP(C)/34830/2023 16869/2023	ANLO GRAM PANCHAYAT, CUTTACK-MP	SUKANTA KUMAR DALAI
173	WP(C)/34834/2023 16870/2023	KALPANA JENA-MP	SUKANTA KUMAR DALAI
174	WP(C)/34837/2023 16871/2023	P MINAKESWAR REDDY-MP	BHAGABAN SARANGI
175	WP(C)/32374/2023 16872/2023	M/S LAXSAN ASSOCIATES, BBSR-MP	PRABODHA CHANDRA NAYAK
176	WP(C)/34843/2023 16873/2023	RAJESHWAR NAYAK-MP	BISWARANJAN DALAI
177	WP(C)/21676/2023 16874/2023	AGRASENA CONSTRUCTION, SUNDARGARH-MP	KISHORE KUMAR MISHRA
178	WP(C)/34846/2023 16875/2023	MD. IQBAL-MP	SATYABRATA MOHANTY
179	WP(C)/34852/2023 16876/2023	AMAR PADHAN-MP	DEBABRATA RATH
180	WP(C)/34853/2023 16877/2023	MAHAMMAD MUKHTAR ALLI-MP	SARATHI JYOTI MOHANTY
181	WP(C)/34854/2023 16878/2023	SK. AKMAL HOSSAIN-MP	DAMODAR PATRA
182	WP(C)/34856/2023 16879/2023	SAMARENDRA SAHOO-MP	DEBASHISH KUMAR PANDA
183	WP(C)/34858/2023 16880/2023	BLUE CIRCLE INSTRUMENTS, BBSR-MP	AKSHAYA KUMAR PANDEY
	WP(C)/34859/2023		

184	16881/2023 WP(C)/34861/2023	M/S. JIT MULTILAYERS PVT. LTD., CUTTACK-MP	DEVI PRASAD DASH
185	16882/2023 WP(C)/34013/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA-MP	AVIJIT PATNAIK
186	16883/2023 WP(C)/34014/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA-MP	AVIJIT PATNAIK
187	16884/2023 WP(C)/34865/2023	TRINATH MISHRA-MP	DAYANANDA MOHAPATRA
188	16885/2023 WP(C)/34867/2023	SWARUP CHANDRA MOHAKUD-MP	KUNAL KUMAR SWAIN
189	16886/2023 WP(C)/34870/2023	D. SHANTI-MP	JAYPRAKASH TRIVEDI
190	16887/2023 WP(C)/34871/2023	BLUE CIRCLE INSTRUMENTS, BBSR-MP	AKSHAYA KUMAR PANDEY
191	16888/2023 WP(C)/34874/2023	MANAS KUMAR PATRA-MP	GYANENDRA CHANDRA SWAIN
192	16889/2023 WP(C)/34873/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
193	16890/2023 WP(C)/34875/2023	THE M.D. (OSFC), CUTTACK-MP	SMRUTI RANJAN DASH
194	16891/2023 WP(C)/34872/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
195	16892/2023 WP(C)/34872/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
196	16893/2023 WP(C)/34877/2023	BLUE CIRCLE INSTRUMENTS, BBSR-MP	AKSHAYA KUMAR PANDEY
197	16894/2023 WP(C)/32337/2023	MD. AKBAR ANSARI-MP	
198	16895/2023 WP(C)/34882/2023	SANTOSHINI ROUT-MP	SUBASH CHANDRA PUSPALAKA
199	16896/2023 WP(C)/34884/2023	KABITA BURMAN-MP	APARESH BHOI
200	16897/2023 WP(C)/34885/2023	EXECUTIVE ENGINEER (ELECT.) UDALA-MP	PRASANTA KUMAR TRIPATHY
201	16898/2023 WP(C)/34889/2023	GAJALAXMI SANSKRUTIKA PARISHADA, JAGATSINGHPUR-MP	UNRMANJAN LENKA
202	16899/2023 WP(C)/34891/2023	SRINIBAS JENA-MP	SUBIR PALIT
203	16900/2023 WP(C)/34893/2023	AKSHAYA KUMAR KHUNTIA-MP	KUNAL KUMAR SWAIN
204	16901/2023 WP(C)/34895/2023	JADUMANI SAHOO-MP	PRATIK DASH
205	16902/2023 WP(C)/28277/2022	MADANANANDA DAS-MP	CHANDRA SEKHAR PANDA
206	16903/2023 WP(C)/34898/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
207	16904/2023 WP(C)/34898/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
208	16905/2023 WP(C)/34902/2023	DEBASISH PADHI-MP	SIBA PRASAD SWAIN
209	16906/2023 WP(C)/19165/2023	SUBIMAL DAS-MP	BIMBISAR DASH
210	16907/2023 WP(C)/34904/2023	SUDHANSUBALA NAIK @ NAYAK-MP	ALOK KUMAR PANDA
211	16908/2023 WP(C)/18790/2023	SANTOSH KUMAR SAHOO-MP	AUROVINDA MOHANTY
212	16909/2023 WP(C)/34905/2023	SANTOSH KUMAR SAHU-MP	PREMRAJ GOUDA
213	16910/2023 WP(C)/34907/2023	GOBINDA ACHARYA-MP	DAYANANDA MOHAPATRA
214	16911/2023 WP(C)/34908/2023	M/S. MAA SARALA FLY ASH BRICKS, CUTTACK-MP	ADITYA NARAYAN RAY
215	16912/2023	BINAPANI DAS-MP	M/S.RABINDRANATH PRUSTY

216	WP(C)/189/2019 16913/2023	DAITARY NAYAK-MP	DURGESH NARAYAN RATH
217	WP(C)/34918/2023 16914/2023	SAGAR PARMANIK-MP	ANJAN KUMAR BISWAL
218	WP(C)/34920/2023 16915/2023	BISHNU CHARAN ACHARYA-MP	DEEPAK RANJAN PARIDA
219	WP(C)/34921/2023 16916/2023	NIRANJAN PARMANIK-MP	ANJAN KUMAR BISWAL
220	WP(C)/34924/2023 16917/2023	LAXMIPRIYA PRUSTY-MP	SATYA SMRUTI MOHANTY
221	WP(C)/34927/2023 16918/2023	ANURAG PATTANAYAK-MP	SANTOSH KUMAR DWIVEDY
222	WP(C)/34938/2023 16919/2023	SAKHIGOPAL PRADHAN-MP	SAROJ KUMAR DASH
223	WP(C)/34944/2023 16920/2023	M/S SWASTIK AGENCY-MP	KANABALA ROY CHOUDHURY
224	WP(C)/34951/2023 16921/2023	BANCHANIDHI SAHU-MP	
225	WP(C)/5273/2018 16922/2023	BARENDRA SAHOO @ BARENDRA KUMAR SAHOO-MP	PRAVU PITYARTHI KU. PANDIT
226	WP(C)/30368/2023 16923/2023	MD. RAYAZ AHMAD @ MD RIYAZ-MP	JAGAJIBAN PRADHAN
227	WP(C)/34961/2023 16924/2023	AVIRAM SAHOO-MP	BHABANI SANKAR MISHRA
228	WP(C)/34968/2023 16925/2023	SOUKILAL BISI-MP	RABINDRANATH PRUSTY
229	WP(C)/34967/2023 16926/2023	ASKA COOPERATIVE SUGAR LTD. GANJAM-MP	BAIJAYANTI MOHANTY
230	WP(C)/34973/2023 16927/2023	M/S NRUSINGHNATH NEER, BARGARH-MP	ADHIRAJ MOHANTY
231	WP(C)/34972/2023 16928/2023	SARASWATI ROUT-MP	RABINDRANATH PRUSTY
232	WP(C)/34976/2023 16929/2023	AKHILENDRA MOHANTY-MP	KUNAL KUMAR SWAIN
233	WP(C)/34979/2023 16930/2023	KARTIK CHANDRA KHILAR-MP	JAGAJIBAN PRADHAN
234	WP(C)/34981/2023 16931/2023	M/S. LAXSAN ASSOCIATES, BBSR-MP	PRABODHA CHANDRA NAYAK
235	WP(C)/34983/2023 16932/2023	BIKASH RANJAN JENA-MP	SURENDRA KUMAR BISWAL
236	WP(C)/34989/2023 16933/2023	CHARULATA SATAPATHY-MP	KSHETRABASI MOHANTY
237	WP(C)/34991/2023 16934/2023	DINABANDHU PANDA-MP	ABHIMANYU PARIDA
238	WP(C)/34994/2023 16935/2023	DHARANIDHAR ROUT-MP	KSHETRABASI MOHANTY
239	WP(C)/34992/2023 16936/2023	PRAFULLA CHANDRA TRIPATHY-MP	KSHETRABASI MOHANTY
240	WP(C)/34993/2023 16937/2023	TAPAN KUMAR KHANDUAL-MP	KSHETRABASI MOHANTY
241	WP(C)/34995/2023 16938/2023	SATYAEET SENAPATI-MP	SANJAY KUMAR DAS
	WP(C)/34996/2023		